

[Dr. P. Subbarayan]

man, Calcutta Port Commissioners, the River Surveyors' Association decided to call off the strike and all the Assistant River Surveyors on strike returned to duty on the morning of the 4th March, 1960. I am glad to say that during the period of the strike shipping movements in and out of the Calcutta port remained unaffected.

Works, Housing and Supply  
Finance.

**Mr. Speaker:** The other day when we were sitting in the Business Advisory Committee, this list or schedule was prepared, and we allotted time. It came up yesterday also, but we did not allot any time for the Atomic Energy Department and for Law. Two hours were provided provisionally for Atomic Energy and three hours for law. The hon. Minister said that Law might be given five hours and that the Atomic Energy Department might not come up for discussion this year. We wanted to know the reaction of the hon. Prime Minister, whether time was to be allotted for it. The Business Advisory Committee was in favour of not having it and allotting that time for Law.

12.14 hrs.

#### BUSINESS OF THE HOUSE

##### ORDER OF DISCUSSION ON DEMANDS FOR GRANTS IN RESPECT OF THE GENERAL BUDGET.

**The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):** With your permission, Sir, I should like to announce the order of discussion and voting of Demands for Grants for the various Ministries in respect of the General Budget. Any changes in this schedule necessitated by unforeseen circumstances will be duly intimated to the House. The order is:

Law  
Education  
External Affairs  
Information and Broadcasting  
Food and Agriculture  
Transport and Communications  
Home Affairs  
Scientific Research and Cultural Affairs  
Community Development and Co-operation  
Commerce and Industry  
Health  
Steel, Mines and Fuel  
Defence  
Labour and Employment  
Rehabilitation  
Irrigation and Power

12.16 hrs.

##### APPROPRIATION (RAILWAYS) NO 2 BILL, 1960

**The Minister of Railways (Shri Jagjivan Ram):** I beg to move\*:

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1959-60 for the purposes of Railways, be taken into consideration."

**Mr. Speaker:** The question is:

"That the Bill to authorise payment and appropriation of

\*Moved with the recommendation of the President.